

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s) .
14489/2016

AKBAR ALI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 14489/2016
FOR CONDONATION OF DELAY IN REFILING ON IA 14490/2016)

Date : 13-10-2017 These matters were called on for hearing today.

For Petitioner(s) Mr. Ajay Singh,Adv.
Mr. Sandeep K. Mishra,Adv.
Dr. Sushil Balwada, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the sole respondent.

List again on 1.12.2017.

SANJAY PARIHAR
Registrar

MG